

सरकारों/संस्थाओं को केन्द्रीय सहायता की व्यवस्था करना, और (3) कोसर का मारंग में पता लगाने वाले केन्द्रों को खोलने के लिए केन्द्रीय सहायता की व्यवस्था करना।

(ब) ऐसा कोई विचार नहीं है।

### उपेक्षित क्षेत्रों में रेल सेवाएँ

6328. श्री राम विलास पासवान: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या निकट भविष्य में रेल सेवा का विस्तार बिहार के उपेक्षित क्षेत्रों तक करने की कोई योजना है ;

(ख) यदि हाँ, तो ऐसे स्थानों के नाम क्या हैं, और

(ग) क्या सरकार का विचार दरभंगा से कुशेश्वरस्थान शहरबानी होकर मानसी तक एक नई रेल सेवा का विस्तार करने का है?

रेल मंत्रालय में उप मंत्री (श्री मल्लिकार्जुन): (क) फिलहाल ऐसा करने की कोई योजना नहीं है क्योंकि राष्ट्रीय परिवहन नीति समिति की रिपोर्ट पर सरकार का निर्णय अभी प्राप्त नहीं हुआ है।

(ख) प्रश्न नहीं उठता।

(ग) समस्तीपुर के रास्ते दरभंगा से मानसी तक रेलवे लाइन पहले से मौजूद है और जब सकरी-हसनपुर रोड नयी लाइन का अनुमोदित निर्माण कार्य पूरा हो जायेगा तो सकरी और हसनपुर के रास्ते दरभंगा से मानसी तक एक और लाइन उपलब्ध हो जायेगी।

### Payment of Gratuity to Retiring Officers

6329. SHRI RAM VILAS PASWAN: Will the Minister of LABOUR be pleased to state:

(a) whether some representations have been received from the retiring officers of his Ministry whom higher amount of gratuity admissible under

the proviso to Rule 50(5) of the C.C.S. (Pension) Rules, 1972 has been denied; and

(b) if so, the reasons for not granting the higher amounts?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). A retired Under Secretary of this Ministry had represented for calculation of the amount of gratuity admissible to him under the proviso to Rule 50 (5) of the C.C.S. (Pension) Rules, 1972. His request has been acceded to.

### Workers' Education Scheme

6330. SHRI G. Y. KRISHNAN: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal under consideration to educate the workers under the National Adult Education Programme of the Ministry of Education;

(b) if so, the programme of Government in this regard;

(c) whether Government are aware that Workers' Education Scheme is not functioning properly; and

(d) if so, the remedial steps Government are taking to improve its performance?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). The Central Board for Workers Education, an autonomous organisation under the Government of India, has undertaken an Adult Education Programme in close collaboration with the Ministry of Education. This scheme was started on 2nd October, 1978 and it is being implemented intensively in plantation and mining areas where illiteracy is comparatively more. As on 31st March, 1980, 15043 workers were participating in 607 adult literacy classes in 41 regional centres.